

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO. 5 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME			
1	CRL.P 2858/2025 A/W COUNSEL SUBMISSION	(439(2)(Cr.PC) <i>PET: MR. NANJUNDARAO</i> / 483(3)(BNSS) VARUN S ,)	<i>RES: MR.SRIHARI</i> <i>PATHAK</i> SPP SD

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